

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1598
ANSWERED ON:30.11.2009
WELFARE SCHEMES FOR OLD AGE PERSONS
Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of welfare schemes for old age persons;
- (b) the proposals received from various State Governments/Union Territories and NGOs and VOs especially from Karnataka under such scheme and the funds allocated/released to them during each of the last three years and the current year; scheme-wise, State/Union Territory-wise and NGO and VO-wise;
- (c) the funds utilised by them during the said period, State-wise and NGO and VO-wise, especially in Karnataka; and
- (d) the measures being taken/proposed to be taken by the Union Government for further expansion of schemes for old age persons and proper monitoring of funds utilisation?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) At present, the Ministry is implementing the Scheme of Integrated Programme for Older persons (IPOP) for the welfare of senior citizens by providing basic amenities like shelter, food, medical care etc. Under the scheme, financial assistance upto 90% of the project cost is provided to suitable Non-Governmental Organisations (NGOs) for establishing and maintaining of old age homes, day care centres, mobile medicare units etc.
- (b) and (c) Grants are released to the NGOs on the basis of recommendation and inspection report received from the State Government. State/UT-wise number of NGOs assisted and the amount released during the last three years and the current year are given in Annexure-IV.
- (d): Expansion or increase in allocation of funds under the Scheme would depend upon the overall availability of budgetary resources and demand received from time to time. Grants under the Scheme are released only on receipt of Utilisation Certificates for the grant sanctioned in previous year.